

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

Original Application No. 74 of 2018  
Date of order : 24-01-2018

Between :

S.Md.Abid Ali S/o S.Md.Hayath,  
Aged about 49 years,  
Occ : Sub Divisional Engineer, BSNL,  
O/o Divisional Engineer, OFC Projects,  
GMTD Compound, Tirupathi-517501.

....Applicant

AND

1. Union of India rep by Secretary,  
Department of Telecommunications,  
20 Ashoka Road, New Delhi – 1.
2. The Bharat Sanchar Nigam Limited,  
Rep by its Chairman cum Managing Director,  
BSNL Corporate Office, Barakumba Road,  
Statesman House, New Delhi – 1.
3. The Chief General Manager,  
Southern Telecom Region (STP),  
R.A Puram, Greenways Road,  
Chennai-600028.

...Respondents

Counsel for the Applicant : Dr A Raghu Kumar  
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC  
Mr. M. C. Jacob, for BSNL

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

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This Original Application is filed challenging the transfer order dated 13.10.2017 whereby and whereunder the applicant was transferred from Southern Telecom Projects (STP) Circle to Jammu & Kashmir Telecom Circle.

It is submitted by the learned Standing Counsel appearing for the Respondents that the applicant was relieved on 06.01.2018 to join / work in Jammu & Kashmir as per Office Order dated 13.10.2017.

2. In these circumstances we dispose of the Original Application at the stage of admission directing the Respondents to dispose of the representation submitted by the applicant dated 30.12.2017 for cancellation of the transfer in the light of the D. O. No.500-55/2017/ERP/Pers-I, dated 09.11.2017.

3. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 24<sup>th</sup> January, 2018.  
Dictated in Open Court.

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